

S U P R E M E C O U R T O F I N D I A
R E C O R D O F P R O C E E D I N G S

B E F O R E T H E R E G I S T R A R M R . K A P I L M E H T A

IA 1/2015, in Transfer Petition(s) (Civil) No(s). 661/2015

PRIYANKA KUMARI

Petitioner(s)

V E R S U S

KUMAR RAVI BHUSHAN & ANR.

Respondent(s)

Date : 26-04-2018 These matters were called on for hearing today.

For Petitioner(s)

Mr. Kedar Nath Tripathy, AOR

For Respondent(s)

U P O N h e a r i n g t h e c o u n s e l t h e C o u r t m a d e t h e f o l l o w i n g
O R D E R

Ld. Counsel for the petitioner to take fresh steps
alongwith fresh address of respondent no.1 to effect service
on respondent nos. 1 and 2 within two weeks time. Notices
thereafter be issued.

List again on 25.7.2018.

KAPIL MEHTA
Registrar
26.04.2018

hj